

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT
[SAMADHAN SAMAROH]

PROCEEDING OF

Civil Appeal No(s). 8532/2019

M/S MALAYAGIRI SANDAL WOOD OIL DISTILLERY

Appellant(s)

VERSUS

STATE OF U.P. AND ORS.

Respondent(s)

(IA No. 103374/2019 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 22-08-2026

PRESENT: HON'BLE MR. JUSTICE UJJAL BHUYAN
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR
Mr. M.R. SHAMSHAD, SENIOR ADVOCATE
MR. MEENESH DUBEY, ADVOCATE-ON-RECORD

For Appellant(s): Mr. Dhruv Surana, Adv.
Ms. Ravina Sharma, Adv.
Mr. Arya Hardik, Adv.
Ms. Bharti Tyagi, AOR

For Respondent(s): Mr. Devesh Singh, Adv.
Mr. B. Krishna Prasad, AOR
Mr. Yadav Narender Singh, AOR

Mr. S. Dwarakanath, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Mr. Arijit Prasad, Adv.
Mr. Gaurang Bhushan, Adv.
Mr. B Sunita Rao, Adv.
Mr. Devashish Bharukha, Adv.

1. Mr. S. Dwarakanath, learned Addl. Solicitor General submits that settlement format was entered into by the officer without proper authorization.

2. In view of the submission made, list before the Court as per turn.

(ABHINAV KUMAR)
COURT MASTER (SH)

(CHETNA BALOONI)
COURT MASTER (NSH)